GOVERNMENT OF INDIA ROAD TRANSPORT AND HIGHWAYS LOK SABHA

UNSTARRED QUESTION NO:5115 ANSWERED ON:05.09.2011 EXEMPTION FROM TOLL TAX Choudhry Smt. Shruti

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) whether a large number of persons/categories of vehicles are exempted from paying toll-tax;
- (b) if so, the details thereof, State-wise including Haryana; and
- (c) the steps taken to mop up more revenue from toll-tax and to avoid hindrances to the general public at the toll gates?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI JITIN PRASADA)

- (a) Yes, Madam.
- (b) The list of persons/categories of vehicles exempted from paying toll-tax on the National Highways is annexed. The data on vehicles exempted from paying toll tax state-wise, is not maintained in the Ministry.
- (c) Government is implementing Radio Frequency Identification (RFID) tag based Electronic Toll Collection (ETC), to collect more revenue and ensure seamless movement of traffic throughout India or the National Highway. The specification for RFID tag has already been finalized and notified.